

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-20/2003(Pt.)/7818 /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Indira Barman,  
District & Sessions Judge,  
Kamrup(M), Guwahati.

Dated Guwahati, the 13<sup>th</sup> September, 2022.

Sub:- **Permission to avail long Puja vacation.**

Ref:- Your letter No.DJK/9972, dated 08.09.2021.

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail **Civil Court vacation from 02.10.2022 to 18.10.2022**. The next senior most Addl. District & Sessions Judge, of the establishment and in the absence of the same the Chief judicial Magistrate, Kamrup(M), Guwahati will remain in charge of your Court and office during your absence.

Yours faithfully,

*Sdf*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/2003/7819-7820/A, dated** , 13-09-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2.  The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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